

at 23.1.93
or judgement despatched
to applicant respondent(s)
2/2/93

15

4121

CP no. 97/93
For order fixed
on 16/8/93.

Yeli
26/7/93

Received CP No 97/93
in OA 445/92
Senale
16/8

C.P. 102/93 in OA 429/92, C.P. 96/93 in OA 435/92, C.P. 98/93 in
OA 438/92, C.P. 94/93 in OA 440/92, C.P. 95/93 in OA 442/92
and C.P. 97/93 in OA 445/92.

Dated: 16.8.93

Shri D.V.Gangal, counsel for the applicant. Shri V.S.
Masurkar, counsel for the respondents

Shri Masurkar accepts notice on behalf of the alleged
contemner. They may file the written reply within four
weeks with an advance copy to the counsel for the applicant,
who may file rejoinder within one week thereafter. List the
cases for orders on C.P. on 20.7.93.

LS
(Lakshmi Swaminathan)
Member (J)

MP
(M.Y. Purikar)
Member (A)

NS